

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

REGIONAL WORKSHOP FOR ADVOCATES
(through online and other modes of communication)

19th & 20th May, 2023

Cluster of Districts – Jabalpur, Katni, Satna, Rewa, Sidhi, Singrauli, Umaria, Shahdol, Anuppur, Dindori, Mandla, Balaghat, Seoni, Indore, Dewas, Dhar and Jhabua

PROGRAMME

DAY ONE: 19.05.2023 (Friday)

SESSION	TIME	TOPICS
I	10.30 a.m. to 10.40 a.m.	Inaugural and overview of the Workshop By: Director, MPSJA
II	10.40 a.m. to 12.00 noon	Principles of pleading and drafting (Followed by open interaction) By: Shri Sanjay Agrawal Senior Advocate, High Court of M.P., Jabalpur
TEA BREAK (12.00 noon to 12.15 p.m.)		
III	12.15 p.m. to 01.45 p.m.	Art of Cross-Examination & preparation of final arguments (Followed by open interaction) By: Shri Tajinder Singh Ajmani Faculty Member (Sr.), MPSJA
LUNCH BREAK (01.45 p.m. to 02.30 p.m.)		
IV	02.30 p.m. to 03.45 p.m.	Contemporary law relating to offences against women and children (Followed by open interaction) By: Shri Manish Sharma Faculty Member (Jr.1), MPSJA

DAY TWO: 20.05.2023 (Saturday)		
I	10.30 a.m. to 11.45 a.m.	Primary & secondary evidence and law relating to Electronic Evidence (Followed by open interaction) By: Shri Manish Sharma Faculty Member (Jr.1), MPSJA
TEA BREAK (11.45 a.m. to 12.00 noon)		
II	12.00 noon to 1.15 p.m.	Law relating to Court Fees and Suits valuation (Followed by open interaction) By: Smt. S. Vineeta Faculty Member (Jr.2), MPSJA
LUNCH BREAK (01.15 p.m. to 02.00 p.m.)		
III	02.00 p.m. to 03.15 p.m.	(i). Key issues relating to Plea Bargaining and compounding in criminal cases (ii) ADR Procedure – Role of Advocates (Followed by open interaction) By: Shri Padmesh Shah Additional Director, MPSJA
IV	03.15 p.m. onwards	Role of Advocates in justice dispensation and Professional ethics (Followed by open interaction and valedictory) By: Director, MPSJA

Note: -

- (1) Schedule is subject to change under exigencies, if any.
- (2) It is advisable to observe instructions/directions regarding this workshop issued by MPSJA from time to time.

DIRECTOR